[English]

Assistance to Malabar University

- 2412. SHRI KODIKKUNNIL SURESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state
- (a) whether the Union Government have received any request from Government of Kerala for financial assistance to new University in Malabar located at Kannur Distt. of Kerala;
 - (b) if so, the details thereof; and

Written Answers

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c). University Grants Commission (UGC) provides development grants only to those State Universities which have been recognised by the Commission as per the Regulations framed under Section 26 (1) (d) of the UGC Act and declared fit to receive such grants as per the Rules notified under Section 12-B of the UGC Act. According to the information furnished by UGC. Kannur University has not yet been declared eligible by UGC to receive development grants from the Commission.

Water Table in Punjab

- 2413 SHRIMATI SHEELA GAUTAM: Will the Minister of WATER RESOURCES be pleased to state
- (a) whether a study by the Delhi University and the World Resources Institute of Washington showed that the Water Table in Punjab is dropping by one metre per year due to the excessive extraction of ground water: and
 - (b) if so, the reaction of the Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The Government is not aware of any study conducted by the Delhi University and the World Resources Institute, Washington regarding water table in Punjab. However, a paper prepared by Dr. R.P.S. Malik and Paul Faeth for World Resources Institute has come to the notice of the Government The authors of this paper have estimated declining changes ranging from 0.83 metres to 1.22 metres in the water table in the Ludhiana District of Punjab.

(b) The study conducted by the Central Ground Water Board has also revealed a decline of 4 to 5 metres in the level of ground water in some districts of Punjab. The Central Ground Water Board has prepared a Manual on Artifical Recharge of ground water which has been circulated to all the State Governments. The Government has also circulated a Model Bill to the States/Union Territories to enable them to bring out suitable legislation for control and regulation of ground water development.

[Translation]

National Health Policy to Check Epidemic

2414. SHRI ASHOK PRADHAN: SHRI JAI PRAKASH (HARDOI) :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the Central Government propose to formulate an effective integrated National Health Policy in order to properly check the spread of epidemics one after the other in different parts of the country:
 - (b) if so, the details thereof:
- (c) whether the Central Government have also received suggestions or requests from some social organisations in this regard;
 - (d) if so, the details thereof;
- (e) the action taken by the Government thereon so far; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). The National Health Policy 1983 enunciates the priorities of the Government in the health sector and the measures to be taken to implement the Policy. The containment of communicable diseases through effective surveillance preventive action and the formulation of contingency plans to be able to tackle outbreaks and epidemics are already available in the Disaster management programme, as well as, individual guidelines circulated to all States/ Union Territories for specific diseases. In the Ninth Five Year Plan imphasis has been placed on improved surve lance and public health aspects of health maric ement.

- (c) No specific suggestion or requests from social organisations have been received in this Ministry.
 - (d) to (f). Does not arise.

[English]

Nurul Hasan Institute of Medical Science

- 2415. DR. ASIM BALA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state
- (a) the progress made so far for the construction of the Nurul Hasan Institute of Medical Science at Kalyani. West Bengal;
- (b) the amount sanctioned during the current financial year for construction and other purposes: